GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3378 ANSWERED ON:14.12.2011 NON-LAPSABLE FUND Adhalrao Patil Shri Shivaji;Yadav Shri Dharmendra

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether at present, 85.2% of India's villages do not have a secondary school and 71.16% of India's youth has not completed secondary education:
- (b) if so, the facts thereof;
- (c) whether three-fourth of Indias youngsters have not been able to access their fundamental right of education accorded to them by the Constitution;
- (d) if so, the reaction of the Union Government thereto;
- (e) whether there was a proposal to establish non-lapsable fund through education cess to supplement the resources for creation of basic required infrastructure for secondary education;
- (f) if so, the present status of the said proposal; and
- (g) the concrete measures taken by the Union Government to bring India in world map in regard to education for all?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

- (a) & (b) The Central Government recognizes the need to provide secondary education within a reasonable distance of any habitation. With this objective, a new centrally sponsored programme Rashtriya Madhyamik Shiksha Abhiyan (RMSA) has been operational from 2009-10. The objective of the programme is to ensure universal access of secondary education by 2017 (GER of 100%) and universal retention by 2020. As per 'Statistics of School Education 2009-10 (provisional)' prepared by the Ministry, Gross Enrollment Ratio (GER) at secondary level (classes IX X) as on 30.09.2009 was 62.71 %.
- (c) & (d) The Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides for free and compulsory education to all children in the age group of 6-14 years. The Act has come into force from 01.04.2010. Norms of Sarva Shiksha Abhiyan (SSA) have been revised to correspond with the provisions of the RTE Act. The SSA framework of implementation and the fund sharing pattern between the Central and States have also been revised to ensure effective implementation of the provisions of the RTE Act.
- (e) & (f) A proposal for creation of a single non-lapsable fund for secondary and higher secondary education from the proceeds of 1% cess for secondary and higher education was not agreed to by the Ministry of Finance.
- (g) Besides ongoing schemes including SSA, several new centrally sponsored schemes including RMSA, Model School, Girls' Hostel, National Means-cum-Merit Scholarship and Incentive to Girls for Secondary Education have been launched during the 11th Plan to provide school education to all.